

(c) The CSIR derives revenues, apart from royalties from contract R&D, consultancy and services, of which the royalties amount to only around 1%.

(d) The royalties earned by CSIR during the last three years are as follows:

	(Rs. in lakh)
1991-92	85.5
1992-93	90.0
1993-94	96.0

#### Ice-Cream Industry

544. SHRI BOLLA BULLI RAMAIAH:  
SHRIMATI GEETA MUKHERJEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have launched an investigation to prevent attempts by large companies to enter the business of ice-cream, an area reserved for small scale industries;

(b) if so, whether the Government have taken firm decision to initiate strict action against the alleged violators of SSIs policy; and

(c) if so, whether all their licences have been cancelled in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir, Government have launched an enquiry to find out full facts regarding the alleged encroachment by some large companies in the manufacture of ice cream, an item reserved for small scale sector.

(b) Yes, Sir. Government have taken a firm decision to initiate strict action against any violator of the Policy of Reservation.

(c) Since the enquiry is not yet complete no penal action has been taken so far.

[*Translation*]

#### Family Planning Programme

545. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has received assistance from World Bank during the last three years till January, 1995 for family planning programmes;

(b) if so, the details thereof;

(c) whether the State Government has fully utilised the funds received during this period; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b). A World Bank assisted India Population Project is being implemented in the State of Gujarat at a cost of Rs. 43.90 crores w.e.f. November, 1990 for a period of 5 years.

(c) and (d). Government of India have released about Rs. 28.41 crores upto January, 1995 and the State Government has reported utilisation of about Rs. 20.08 crores.

[*English*]

#### Elisa Kits

546. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) the number of Elisa kits for blood testing imported during each of the last two years;

(b) whether most of them are non-operational; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) A statement indicating the number of Elisa Test kits imported during the years 1993 and 1994 is enclosed.

(b) No, Sir.

(c) Does not arise.

#### STATEMENT

S. No.	No. of Kits	Procured Brand	Date of Procurement
<b>1993</b>			
1.	3,00,000 ELISA HIV 1+2	Detect HIV TM	22.02.93
2.	6,00,000 ELISA HIV 1+2	Detect HIV TM	05.05.93
3.	4,50,000 ELISA HIV 1+2	Genelavia Mixt HIV 1+2	3/93
4.	6,00,000 ELISA HIV 1+2	Genelavia Mixt.	11/93
Total 19,50,000			
<b>1994</b>			
5.	1,50,000 ELISA HIV 1+2	Detect HIV TM	5/94
6.	3,15,000 ELISA HIV 1+2	Detect HIV TM	10/94
7.	2,10,000 ELISA HIV 1+2	Recombigen HIV 1+2 ETA	10/94
Total 6,75,000			